

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **18.01.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No 335/2022 & IA No.753,754/2022	R. Ravichandran Vs Indian Overseas Bank & Anr	Mr. Akhil Bhansali	Ms. Ananda Gomathy

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

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